

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) Yes, Sir, in the older agreements, particularly when the country was embarking on a massive programme of industrial development. However, it is now the policy that, when existing collaboration agreements limiting export franchise come up for renewal or when new agreements are entered into, this restriction should be fully eliminated or substantially removed except perhaps in the country of foreign collaborator or the countries where foreign collaborator is having joint ventures in the same field of production.

(b) the products of some projects which have been set up with foreign collaboration are being exported.

(c) precise information is not readily available.

#### Indo—Soviet Trade

1065. SHRI CHINTAMANI PANIGRAHI:  
SHRI PRAKASH VIR SHASTRI :  
SHRI CHENGALRAYA NAIDU :  
SHRI SHRI CHAND GOYAL :  
SHRI K. LAKKAPPA :  
SHRI ONKAR LAL BERWA :  
SHRI BAL RAJ MADHOK :  
SHRI RANJIT SINGH :  
SHRI D. C. SHARMA :  
SHRI BENI SHANKER SHARMA:  
SHRI HARDAYAL DEVGUN:  
SHRI P. C. ADICHAN :  
SHRI S. R. DAMANI :  
SHRI SHIVA CHANDRA JHA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that an Indian Trade Delegation visited U. S. S. R. recently to finalise India's trade plan with that country for the year 1969;

(b) if so, whether the Soviet Union has agreed to make readjustments in the pattern of Indo-Soviet Trade which was continuing so long; and

(c) if so, the nature of readjustments agreed to ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). A Trade Delegation visited U. S. S. R. in December, 1968 and finalised the arrangement, as contemplated

in the Long-term Trade and Payments Agreement with U. S. S. R., for exchange of commodities between India and U. S. S. R. for the year 1969.

The Delegation took the opportunity to explain to the Soviet counterpart that over the last few years there has been a considerable growth of industrial capacity in India, particularly in the field of heavy industries, resulting in our increasing requirements of raw materials rather than complete plant and machinery. This point of view was appreciated by the Soviet Delegation as a result of which the pattern of commodity exchanges has been adjusted so as to conform to the Indian requirements.

#### Heavy Engineering Corporation, Ranchi

1066. SHRI BABURAO PATEL:  
SHRI JYOTIRMOY BASU:  
SHRI A. K. GOPALAN:  
SHRI P. RAMAMURTI:  
SHRI M. MOHAMMAD ISMAIL:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that 1200 Muslim employees of the Heavy Engineering Corporation, Ranchi have been accommodated in two special hostels of the Central Training Institute; if so the reason therefor and the total cost of accommodating them;

(b) the nature of special assistance given to these employees and the total amount spent on such assistance so far;

(c) the reasons why these employees have not been dispersed in the various sectors of the Heavy Engineering Corporation colony to promote emotional integration instead of segregating them and creating an artificial distance between the two communities; and

(d) the number of Hindu employees affected by the August, 1967 communal disturbances and the nature and amount of special assistance to them so far ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) and (b). Consequent on the serious communal disturbances which occurred in Ranchi in August, 1967, most of the Muslim employees and their families were